

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
CA No. 89/JPR/2021
CA No. 77/2015
CA No. 35/2016
Diary No. 3473/2017
IA (CA) No. 29/JPR/2023
CP No. 51(ND)/2014
TA No. 155/2018
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Shiv Pratap Gurjar & Anr.

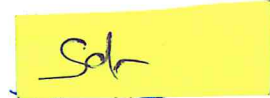
.... Petitioners

Versus

Ace Town Planners Pvt. Ltd. & Others

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
30.05.2024.



**(Prabhu Dayal Sewda)
Court Officer**

April 23, 2024